

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**Item No. 28  
IA No.148/29023, 149/2023  
150/2023, 151/2023  
In  
CP (IB) No. 182/Chd/HP/2019  
(Admitted)**

**Under Section 9, 21, 60(5) of the  
Insolvency and Bankruptcy Code,  
2016**

**In the matter of:-**

Bhagwati Steel Sales ...Petitioner-Operational Creditor

Vs.

HIM MEC TEC Pvt. Ltd. ...Respondent-Corporate Debtor

**Present:**

Mr. Prashant Gupta, Interim Resolution Professional

**IA No.148/2023**

This application has been under Section 21 for placing on record the report certifying constitution of the Committee of Creditors. The same is taken on record subject to just exceptions and IA No.148/2023 is disposed of accordingly.

**IA No.149/2023**

This application has been filed for placing on record the progress report for the period from 14.12.2022 to 31.12.2022 along with affidavit by Mr.Prasant Gupta, Interim Resolution Professional vide Diary No. 00155 dated 16.01.2023. The same is taken on record subject to just exceptions. Thus, IA No. 149/2023 is disposed of accordingly.

IA No.148/29023, 149/2023,  
150/2023, 151/2023  
In  
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**IA No.150/2023**

This application has been filed for placing on record the minutes of 1st meeting of Committee of Creditors. The same is taken on record subject to just exceptions. Thus, IA No. 150/2023 is disposed of accordingly.

**IA No.151/2023**

This application has been filed for placing on record the report certifying reconstitution of Committee of Creditors. The same is taken on record subject to just exceptions. Thus, IA No. 151/2023 is disposed of accordingly.

SD/-

(Subrata Kumar Dash)  
Member (Technical)

SD/-

(Harnam Singh Thakur)  
Member (Judicial)

January 18, 2023  
DS

IA No.148/29023, 149/2023,  
150/2023, 151/2023  
In  
CP (IB) No. 182/Chd/HP/2019